

DIVISION BENCH  
COURT - II

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/150(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> JULY 2024**

IN THE MATTER OF	<b>INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (EASTERN COMPLEX AND ASSOCIATES PRIVATE LIMITED )</b>
UNDER SECTION	<b>SEC 252 (3) - BY GOVERNMENT BODY</b>

**Appearance (via video conferencing/physically)**  
None.

**ORDER**

1. None appears.
2. Therefore, the matter stand adjourned to **13.09.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

**Ar.**